



**Food Safety and Standards
Authority of India**

fssai

Request for Expression of Interest (EOI)

For

Selection of Training Partners Empanelled Under FoSTaC

For

Training of Food Handlers -working with MDM, Aanganwadi, Govt. Canteens and
Places of Worship

For

Food Safety and Standards Authority of India

DISCLAIMER

*THIS REQUEST FOR PROPOSAL IS NOT AN OFFER BY THE FSSAI, BUT AN
INVITATION TO RECEIVE RESPONSE FROM ELIGIBLE INTERESTED TRAINING
PARTNERS TO PROVIDE TRAINING AS MENTIONED ABOVE.*

Ashok

अशोक कुमार मिश्रा / Ashok Kumar Mishra
सहायक निदेशक / Assistant Director
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार / Government of India
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi-110002

F. No. 1-2/Special Drive With States/Trg/FSSAI/2018
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3rd FLOOR, FDA BHAWAN, KOTLA
ROAD, NEW DELHI-110002

Dated, the 08th Oct, 2020

EOI

INVITING EOI FOR FSSAI'S SPECIAL TRAINING DRIVE UNDER FOSTAC

1. Food Safety and Standards Authority of India invites sealed EOIs from bona fide Training Partners empanelled under FoSTaC for special training drive for selected sectors in compliance of terms and conditions stipulated in the EOI document.
2. The duly filled in EOI Document with relevant supporting documents shall be submitted on or before **23rd October, 2020** by 1300 hrs addressed to Director (Training), FSSAI, 4th Floor, FDA Bhawan, Kotla Road, New Delhi 110002.
3. Period of selection will be initially upto 31st March, 2021 extendable for further one year, on same terms and conditions, subject to satisfactory performance and this shall be at the sole discretion of FSSAI.
5. **Address for communication:** Assistant Director (Training), Food Safety and Standards Authority of India (FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002

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(TRAINING DIVISION)
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

1. Proposal of the EOI

FSSAI invites EOIs for **Selection of Training Partners empanelled under FoSTaC for Training of Food Handlers -working with MDM, Aanganwadi, Govt. Canteens and Place of Worship for Food Safety and Standards Authority of India.** This organisation invites EOIs from experienced and well established agencies with valid empanelment as Training Partners under FoSTaC launched by FSSAI and who are ready to provide their services with due care and guidance to the users so as to get maximum utilization of resources. FSSAI will reimburse the amount with due verification, as deemed fit, considering the number of trainees per class.

2. Scope / Description of Work

As stated above, FSSAI intends to organise about 400 training sessions of Basic Catering under FoSTaC programme for **Training of Food Handlers as mentioned in proposal.** Detailed of be carried out are as follows:-

2.1 For Online Courses:

Sr. No.	Works	Remarks
1	Mobilization of Trainees	Appx 50 Trainees per session
2	Registration & Enrolment of Trainees at FoSTaC Portal	To be done by TP's Representative on before the date of Training Session
3	Synopsis of each & every class	To be submitted digitally in form of script & Video of short duration (Approximately 10 minutes)

2.2 For Offline Courses:

Sr. No.	Works	Remarks
1	Mobilization of Trainees	Appx 50 Trainees per session
2	Registration & Enrolment of Trainees at FoSTaC Portal	To be done by TP's Representative on before the date of Training Session
3	Synopsis of each & every class	To be submitted digitally in form of script & Video of short duration (Approximately 10 minutes)
4	Light refreshment and working lunch	One light refreshment and lunch on the day of session
5.	Colour Printout of Certificate duly framed / laminated	To be supplied /given to each participants

2.3 The responsibility of security of personal Data collected for the above purpose will be vested with Training Partners.

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2.4 The Training Partners are required to provide the training in the **Local Language**.

3. **Responsibilities of the Training Partners(TPs)**

- a. TPs shall mobilise the trainees for Training.
- b. TPs should have proper Virtual platform for training and assessment.
- c. The selected Training Partners shall not be allowed to enter into sub contract for the Training through any other Training Partners/person.
- d. The Training Partners will not carry out any such activity which is prejudicial to the existing norms/rules/regulations relating to training or which are unwarranted or unethical. In case any such thing is brought to the notice of FSSAI, FSSAI may terminate the contract/award of work at its sole discretion.
- e. FSSAI shall have the right to inspect the training session at any time/day.
- f. As this work will be assigned with mutual understanding, cooperation and consent basis, in case of any disagreement or dispute, the decision of FSSAI would be final.
- g. All COVID-19 related protocols are to be ensured as promulgated by respective State Government, Local Public Health authority and Central Government.

4. **Eligibility Criteria**

The Training Partners who fulfil the following eligibility criteria shall be eligible to apply.

- a. Empanelled under FoSTaC programme.
- b. Have at least 05 Trainers certified under FoSTaC programme to conduct training in Catering Sector (either Basic or Advance). Name and consent form of such trainers are to be attached with EOI.
- c. Have provided at least 10 trainings in Basic Catering.
- d. Training Partners that are debarred or blacklisted by any Govt. Departments or any other organisation/Society whatsoever are not eligible to participate in the process. A Certificate is to be submitted along with the EOI by the Training Partners to the effect that they are not debarred or blacklisted by Central Govt, FSSAI or State/UTs Govt. or by Court of Justice and neither any case is pending or under investigation on charges of corruption, unfair trade practices, mishandling/abusing participants/users. In the event of any false information or/and on revealing of any such fact later, even if work is awarded, it shall be withdrawn.

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5. **Ceiling of Cost to be reimbursed by FSSAI**

Mode of Training	Trainer Cost/ Trg (in Rs)	Trainee cost /participant (in Rs)	No. of Participants per Class	Total per Class (in Rs)	Remarks
Online Mode	5,000	400	50	25,000/-	Trainee cost includes administrative & logistic
Offline Mode	10,000	800	50	50,000/-	Trainee cost includes administrative, logistic Food & Certificate

Rates quoted above shall be all inclusive (cost of mobilization, Trainer Cost, Administrative & Logistic expenditure and provision of Certificate).

6. **Payment Terms:** Payment will be released on the basis of Training provided (Per session), submission of synopsis and other relevant documents.

6.1 No Advance payment will be made by the FSSAI.

6.2 **Paying Authority:** Bills, duly verified, are to be submitted to Training Division/FSSAI for reimbursement.

7. **Other Conditions/Guidelines:** - Miscellaneous jobs/works to be carried out during the currency of contract: -

- a. All consumables are to be of good quality and of well renowned make.
- b. If the performance of the selected Training Partners is not found satisfactory during the validity of the contract, FSSAI reserves the right to cancel the contract unilaterally at any stage and no claim of damage etc. from the selected Training Partners will be entitled.
- c. The Selected Training Partners would indemnify FSSAI against any loss of property or life/injury or any kind of accident, fire etc during the execution of the contract.

8. **Award of Contract:**

- a. FSSAI will award the contract to the TPs whose EOIs have been determined to be substantially responsive.
- b. Contract will be awarded to more than one training partners according to their EOIs and geographical presence which will be solely decided by FSSAI.

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EOI Form

To,

The Director (Training)
Food Safety and Standard Authority of India,
Ministry of Health & Family Welfare,
FDA Bhawan, Kotla Road,
New Delhi-110002

Ref. Your EOI No. _____
dated _____

We, the undersigned have examined the above EOI Document, No. _____,
dated _____, regarding selection for Training Partners providing Training of
Food Handlers – working with MDM, Aanganwadi, Govt. Canteens and Places of
Worship.

- If our EOI is accepted, we undertake to perform the services as mentioned in the EOI document.
- We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government
- Brief of court/legal cases pending, if any, are following:
- We confirm that we fully agree to the terms and conditions specified in above mentioned EOI documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation)
Duly Authorized to sign EOI for
and on behalf of (TPs) company seal.

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TRAINING PARTNER'S PROFILE

1.	Name of firm(Training Partner only)	
2.	Training Partner Name & ID	
3.	Registered Office Address	
4.	Correspondence Address	
5.	Telephone: Office – Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	GST/GSTIN No.	
9.	PAN Number	
10.	Bank's Details (for Reimbursement Purpose)	
11.	No. of Trainings (Catering) Conducted	
12.	No. of Trainers (Basic/ Advance Catering) & undertakings	
13.	Geographical Presence	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Authorized signatory
Name of the TPs

(Seal of the TPs)

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Certificate for Reimbursement of Training Cost

1.	Name of Training Partner	
2.	Training Partner Name & ID	
3.	Place & Venue of Training (Complete Address)	
4.	Date of Training	
5.	No. of Trainees/Participants	
6.	Name of Organization for which training was arranged (if more than one, mention name with No. of Participants)	
7.	Synopsis attached (Yes / No)	
8.	Certificate Distributed (for Offline Session) –Yes/No.	
9.	Light Refreshment & Lunch Provided(for Offline Session)- Yes/No.	
10.	Bank's Details (for Reimbursement Purpose)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Authorized signatory
Name of the TPs

(Seal of the TPs)

Signature
(Incharge MDM/Aanganwadi/Govt. Canteen/ Representative of Place of Worship etc. with SEAL)

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